

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 215 OF 2017 &
IA NO. 817 OF 2017**

Dated: 27th November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Punjab State Power Corporation Ltd. Appellant(s)
Vs.
Punjab State Electricity Regulatory Commission Respondent(s)
& Anr.**

Counsel for the Appellant(s) : Mr. Tajender K. Joshi

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Mr. Deepak Khurana
Mr. Tejasv
Mr. Dinesh Puri (Rep.) for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **03.01.2019**. Interim order, if any, will continue till the next date of hearing.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Js/kt